

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF EXPENDITURE  
LOK SABHA  
UNSTARRED QUESTION No. 3545**

TO BE ANSWERED ON MONDAY, July 15, 2019/Ashadha 24, 1941 (Saka)

**Special Category Status to Odisha**

**3545. SHRI. RAMESH CHANDRA MAJHI:**

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has any proposal to declare Odisha as a special category state and allow the sharing pattern for Centrally Sponsored Scheme in the ratio of 90:10 at par with North-Eastern and Himalayan States; and
- (b) if so, the details thereof?

**ANSWER**

MINISTER OF STATE FOR FINANCE  
**(SHRI ANURAG SINGH THAKUR)**

**(a) and (b):** No. There is no proposal under consideration of the Union Government for granting Special Category Status and allowing sharing pattern for Centrally Sponsored Scheme in the ratio of 90:10 at par with North-Eastern and Himalayan States to the State of Odisha. Further, the Fourteenth Finance Commission did not make a distinction between Special and General Category States in determining their norms and recommendations.

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